Mitra, Shri P. C. Mohammad, Chaudhary A. Muhammad Ishaque, Shri Nandini Satpathy, Shrimati Pande, Shri T.

Parthasarathy, Shri R. T.

Patel, Shri T. K.

Patil, Shri G. R.

Patil, Shri P. S.

Patra, Shri N.

Pattanayak, Shri B. C.

Punnaiah, Shri Kota

Pushpaben Janardanrai Mehta, Shrimati Ramaswamy, Shri K. Ramaul, Shri Shiva Nand Reddy, Shri N. Narotham Shah, Shri K. K. Shah, Shri M. C. Shanta Vasisht, Kumar: Shukla, Shri ChakrapEni Shyam Kumari Khan, Shrimati Siddalingaya, Shri T. Siddhantalankar, Prof. Satyavrata Singh. Dr. Anup Singh, Shri T. N. Snngh, Shri Triloki SInJia, Shri Awadheshwar Prasad Sinha, Shri B. K. P Tankha, Pandit S. S. N. Tara Ramchandra Sathe, Shrimati Tariq, Shri A. M. Tiwary, Pt. Bhawaniprasad Vaishampayen, Shri S. K. Yajee, Shri Sheel Bhadra Zaidi, Col. B. H.

## NOES-22

Bhadram, Shri M. V. Bhandari, Shri Sundar Singh Chandrasekharan, Shri K. Chordia, Shri V. M. Das, Shri Banka Behary

Gaikwad, Shri B. K Ghosh, Shri Niren Gupta, Shri Bhupesh Jaipuria, Shri Sitaram Menon, Shri Balachandra Misra, Shri Lokanath Narayan, Shri M. D Patel, Shri Dahyabhai V. Rajnarain, Shri Reddy, Shri Mulka Covinda Sen Gupta, Shri D. L Singh, Shri Bhup nler Singh, Shri Niranjan Sinha, Shri Ganga Sharan Sinha, Shri Rewati Kant Somasundaram, Shri G Sundaram, Shri K.

The motion was adopted.

STATEMENT RE SUGAR POLICY FOR 1667-68

THE DEPUTY CHAIRMAN: We go to the next item: the Food Minister to make a statement on Sugar Policy.

SHRI RAJNARAIN (Uttar Pradesh): Will questions be allowed to be (Interruption.)

THE DEPUTY CHAIRMAN: Order.

THE MINISTER OF FOOD AND AGRICULTURE (SHRI JAGJIVAN RAM): Madam, I beg tr place a statement on the Sugar Policy for 1967-68 on the able of the House. [Placed in Library. See No. LT-146/67.]

SHRI BHUPESH GUPTA (West Bengal): Then we shall ask questions tomorrow.

DEPUTY CHAIRMAN: The Minister will read the statement if you are willing to put questions to-day.

SHRI MULKA GOVINDA REDDY (Mysore): No. We will have a debate of one hour on this statement on Friday at 5 o'clock. He need not read it.

SHRI BHUPESH GUPTA: My submission is that jt be laid on the Tabla.

Tonight we read it and tomorrow we ask questions, if you like.

SHRI M. M. DHARIA (Maharashtra): We shall ask questions tomorrow.

THE DEPUTY CHAIRMAN: The Minister has laid the statement on the Table a"nd if you are not asking questions to-day, we car now wind up. But the questions can be put only the day after tomorrow because tomorrow we have to go through official business and I would request the House . . .

SHRI NIREN GHOSH (West Bengal): What about jule?

THE DEPUTY CHAIRMAN: We have got that also in view and it is coming provided the House also cooperates and spares time for every-

thing. That is why I want to request the House that the House should be willing to sit through the Lunch Hour and beyond 5 o'clock till we finish the business tomorrow.

SHRI NIREN GHOSH: No, not that.

THE DEPUTY CHAIRMAN: If we have no time, may I ask you one thing? They are your motions; you have moved them and you want to discuss them. Therefore, you must spare time and you must cut out the extraneous matters that every now and then come up before the House. So, now the House stands adjourned till 11 A.M. tomorrow.

The House then adjourned at twenty-eight minutes past five of the clock till eleven of the clock on Thursday, the 17th August, 1967.